

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 140 OF 2015 &
IA NOS. 263 OF 2016 & 491 OF 2018

Dated: 27th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jaipur Metro Rail Corpn. Ltd.

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Ajatshatru Singh
Ms. Pooja N. For R-2 to R-4

ORDER

As the matter was not reached, post this matter for hearing on **17.12.2018**, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member